

1	2	3
IV. Major Fishing Harbours.	The fishing harbour facilities stage II at Cochin are under construction	100.00
V. Minor Fishing Harbours and Fish landing Centres.	1 minor fishing harbour has been commissioned and construction of 5 minor fishing harbours is under progress. Besides, 11 fish landing centres have also been completed.	2190.04

Stalls Near Palika Awas

5073. SHRI ANAND RATNA MAURYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of allottees and present occupants of 9 stalls near Palika Awas, near Sarojini Nagar Railway Station;

(b) the purpose for which these stalls were allotted and the purpose for which they are being presently utilised;

(c) the time by which these nine stalls would be covered by a boundary wall; and

(d) the time by which the barricades would be erected to prevent misuse of these stalls?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) Out of the nine stalls in question, only seven stalls stand allotted at present. The names of the allottees and the present occupants of these seven stalls are given below:

Stall No.	Allottee	Present Occupant
1.	Ram Prakash	Man Mohan
2.	Satish Chand	Manoj (Son)
3.	Ghan Shyam	(Locked)
4.	Mahavir	Akhilakh
5.	Mohd. Iqbal	Mohd. Iqbal
8.	Ajit Nayyar and Rahul Harit	Ajit Nayyar and Rahul Harit
9.	Ashist Ranjan	T. Salwan

The transfer of allotment is permitted by the NDMC subject to fulfilment of certain conditions.

(b) The purpose for which these stalls were allotted and their present utilisation is as under:-

1.	Groceries	Tourist service
2.	Groceries	Groceries
3.	Groceries	(Locked)
4.	Groceries	Tailoring
5.	Tailoring	Meat
8.	Medical Store	Yet to start
9.	Vegetable	Tourist service

The change of trade is allowed by the NDMC subject to fulfilment of prescribed conditions. However, the allottee of Stall No. 5 has made the change without obtaining permission for which he is liable for action against him.

(c) and (d) These 9 stalls are situated at one end of a small park near Palika Awas Housing Complex. The park is already provided with a boundary wall. There is no proposal to provide a separate boundary wall or barricades around the stalls.

Reservation for ST in NDMC

5074. SHRI UTTAMSINGH PAWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the orders regarding reservation for Scheduled Tribes are applicable to posts of Allopathic, Homeopathic and Ayurvedic doctors (Vaidhya) in New Delhi Municipal Council Health Department;

(b) if so, whether all the posts reserved for Scheduled Tribe have been filled up.

(c) if not, the reasons therefor; and

(d) the time by which all the vacant posts reserved for Scheduled Tribe are likely to be filled up?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) Yes, Sir.

(b) to (d) The vacancies reserved for Scheduled Tribes candidates in these grades are filled up strictly in accordance with the procedure laid down. There are, at present, five vacant posts of allopathic Doctors in the NDMC. Two of these posts are reserved posts, one for a Scheduled Castes candidate and the other for a Scheduled Tribes candidate. Action is in hand to fill up all these vacant posts including the reserved ones.

[Translation]

Unauthorised Shops in NDMC Area

5075. DR. BALIRAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the milk, fruit and vegetables are being sold without any licence/permit on pavements of the adjoining parks in the N.D.M.C. area particularly in DIZ Area, Gole Market and the Department of Enforcement is not doing anything to check the same;

(b) if so, the name of the authority by whose order these shops are being run on the pavements closing the road thereby; and

(c) the steps being taken by the Government to remove the said shops in DIZ Area, Gole Market and clear the pavements?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) According to the information received from the New Delhi Municipal Council (NDMC), milk, fruit and vegetables are not allowed to be sold on the pavements of adjoining parks. If any unauthorised hawker/squatter is found selling such items, the goods are liable to be removed under section 226 of the NDMC Act, 1994. During the last six months, the NDMC has removed about 592 unlicensed hawkers/squatters from the DIZ Area, Gole Market.

[English]

Transportation of Cement

5076. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of container racks put into service for transporting cement from Nimbahada and Chandesia in Ratlam Division of the Western Railway;

(b) the total freight charges recovered from respective companies during 1995-96;

(c) the system by which these charges are recovered;

(d) whether there is accounts' verification and auditation in respect of the said system;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Normally three rakes for Nimbahera and two rakes for Chanderiya are provided.

(b) During 1995-96, Rs. 157.69 lakhs and Rs. 470.59 lakhs were recovered from Nimbahera and Chanderiya respectively.

(c) The freight rates are fixed by Container Corporation of India Limited (CONCOR) on the basis of Railway tariff taking into account the tonnage and distance involved.

(d) Yes, Sir.

(e) Accounts of container rakes are prepared & settled on fortnightly basis between CONCOR and Indian Railways. The Accounts are verified periodically by internal auditors, and certified by a firm of Chartered Accountants appointed by the Company Law Board with a review by the Comptroller & Auditor General of India.

(f) Does not arise.

Refugees from Sri Lanka

5077. SHRI I.D. SWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of refugees from Sri Lanka have landed in Rameshwaram in Tamil Nadu;

(b) if so, the number thereof;

(c) whether it has been ensured that no militants have sneaked into the country in the garb of refugees;

(d) if so, the details thereof and the manner in which they entered into India;

(e) the number of refugees from Sri Lanka who landed some years ago in India and are still residing in the country; and

(f) the steps taken by the Government to check the influx of refugees in the country from Sri Lanka, Bangladesh, Burma etc.?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) Yes, Sir, A total of 1134 Sri Lankan refugees have arrived in Tamil Nadu since February, 1996.